

Company: Sol Infotech Pvt. Ltd.

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(2022) 05 NCLAT CK 0075

National Company Law Appellate Tribunal New Delhi

Case No: Company Appeal (At) (Insolvency) Nos. 373, 491, 492, 493 Of 2022

Ishrat Ali APPELLANT

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Cosmos Co op bank ltd & Anr

RESPONDENT

Date of Decision: May 24, 2022

Acts Referred:

• Insolvency and Bankruptcy Code, 2016 - Section 3(11), 3(12), 7, 9, 29(5), 238, 238A

• Multi State Cooperative Societies Act, 2002 - Section 51(1), 51(2)

• Limitation Act, 1963 - Article 137

• Limitation Act, 1963 - Section 5, 14(2), 18

Companies Act, 2013 - Section 134, 134(7)

• Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 - Section 13, 13(4), 14

Hon'ble Judges: Ashok Bhushan, Chairperson; Shreesha Merla, Member (T)

Bench: Division Bench

Advocate: Abhijeet Sinha, Ashish Choudhury, Dhruv Surana, Aditya Shukla, Ninad Laud,

Ivo D'Costa, Ananyaa Mazumdar, Avinash Mathews, Avinash Rajan Khanolkar

Final Decision: Dismissed

Judgement